

(19)

Dated: 24.1.95

The applicant in person.
Shri R. K. Shetty for the
respondents.

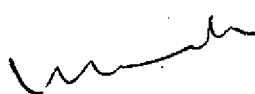
The applicant states
that he has got an employment
after filing of this application -
and he does not wish to proceed
with this application.

The application is dismissed
for want of prosecution.

Order/ Judgment (Despatched
to Appellate Department (S)
on 13/2/95)

14/2/95


(P. P. Srivastava)
MLA


(H. S. Deshpande)
J.C.